2026:DHC:10295

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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

\# **CNR No. DLHC010300112021**

\+ OMP (ENF.) (COMM.) 156/2021

DSC LTD. .....Decree Holder

Through: Mr. Abhishek Bansal and Ms. Anushka R Saxena, Advs.

versus

DMRC LIMITED .....Judgement Debtor

Through: Mr. Tarun Johri and Mr. Ankur Gupta, Advs.

CORAM:
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

% 20.11.2026

1. As amount has already been deposited and stay was granted in O.M.P. (COMM) 322/2021, learned Counsel appearing on behalf of the Decree Holder seeks leave to withdraw the present petition, with liberty to file it again as and when situation arises.

2. Leave and liberty, as aforesaid, is granted.

3. The present petition is, accordingly, dismissed as withdrawn.

OM PRAKASH SHUKLA, J

NOVEMBER 20, 2026/*gunn*

Signature Not Verified
Signed By:ANUBHAV TRIPATHI
Signing Date:21.11.2026 11:58:55